

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

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**Subject: Conference on Making Courtroom Practices Responsive  
Towards the Victims of Sexual Offences.**

## O R D E R

No: 683

Dated: 29/08/2018

Sh. Virender Singh Bhou, Registrar Judicial, High Court of J&K, Jammu, Ms. Jeema Bashir, Ist Addl. Sessions Judge Baramulla, Ms. Kusum Pandita, Sub Judge/Judicial Magistrate Ist Class, Jammu and Sh. Abdul Bari, Ist Addl. Munsiff/Judicial Magistrate Ist Class, Srinagar are nominated to attend the subject conference scheduled to be held on 08.09.2018 and 09.09.2018 at Seminar Hall, 7<sup>th</sup> Floor, Saket Courts, New Delhi.

**By Order.**

(Sanjay Dhar)  
Registrar General

No: 34730-37/99

Dated: 29/08/2018

### Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information of Hon'ble the Chief Justice.
2. Registrar General, High Court of Delhi, New Delhi
3. Sh. Talwant Singh, District & Sessions Judge (HQs) Tis Hazari Courts, Delhi
4. Sh. Reetesh Singh, Joint Registrar, High Court of Delhi, New Delhi  
.... for information.
5. Concerned Officers for information and compliance.
6. CPC e-Courts, High Court of J&K, Srinagar for information and with the request to upload the same on the official website of J&K High Court.

Registrar General